

I. Report and Accounts (1983-84) of the Bharat Heavy Electricals Ltd., New Delhi and related papers

II. Report and Accounts (1983-84) of the Maruti Udyog Ltd., New Delhi, and related papers

III. Report and Accounts (1983-84) of the Bharat Process and Mechanical Engineers Ltd. Calcutta, and its subsidiary Weighbird (India) Ltd. and related papers

IV. Report and Accounts (1983-84) of the Bharat Leather Corporation Ltd., NOIDA, Ghaziabad and related papers

V. Report and Accounts (1983-84) of the Scooters India Ltd., Lucknow, and related papers

VI. Report and Accounts (1983-84) of the Triveni Structurals Ltd., Naini, Allahabad and related papers

VII. Report and Accounts (1983-84) of the Tungabhadra Steel Products Ltd., Tungabhadra Dam, and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

(1) (i) (a) Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See. No. LT—502/85 for (a) and (b)].

(ii) (a) Annual Report and Accounts of the Maruti Udyog Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of Comptrol-

ler and Auditor General of India thereon.

(b) Statement by Government accepting the above report.

[Placed in Library See. No. LT—499/85 for (a) and (b)].

(iii) (a) Annual Report and Accounts of the Bharat Process and Mechanical Engineers Limited, Calcutta, and its subsidiary Weighbird (India) Limited, for the year 1983-84, together with the Auditors' Report on the Accounts and Auditor General of India thereon.

(B) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—504/85 for (a) and (b)].

(iv) (a) Eighth Annual Report and Accounts of the Bharat Leather Corporation Limited, NOIDA, Ghaziabad for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in the Library. See No. LT—501/85 for (a) and (b)].

(v) (a) Twelfth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—500/85 for (a) and (b)].

(vi) (a) Nineteenth Annual Report and Accounts of the Triveni Structurals Limited, Naini, Allahabad, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—498/85 for (a) and (b)]

(vii) (a) Twenty-fourth Annual Report and Accounts of the Tungabhadra Steel Products Limited, Tungabhadra Dam, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—497/85 for (a) and (b)].

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(i)(vi) and (vii) above.

[Placed in the Library. See No. LT—504/85].

**I. Report of MRTTP Commission on setting up of new undertaking in notified backward area in U.P. and related paper**

**II. Report of MRTTP Commission on setting up of new undertaking in notified backward area in Maharashtra/Karnataka and related paper.**

**SHRI ARIF MOHD. KHAN:** Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969:—

(i) Report of the Monopolies and Restrictive Trade Practices Commission under section 22(3) (b) of the said Act, in the case of M/s. Modi Industries Limited, Modi Nagar (Uttar Pradesh) for setting up of a new undertaking for the manufacture of Steel Tyre Cord Wire, Steel Tyre Bead Wire and Hose Wire in a notified area in the State of Uttar Pradesh and an Order dated the 19th June, 1984, of the Central Government thereon together with an explanatory note on the Report.

[Placed in the Library. See No. LT—495/85]

(ii) Report of the Monopolies and Restrictive Trade Practices Commission

under Section 22(3)(b) of the said Act, in the case of M/s. National Standard Duncan Limited, Calcutta for setting up of a new undertaking for the manufacture of Steel Tyre Cord Wire in a notified backward area in the States of Maharashtra/Karnataka, and an Order dated the 19th June, 1984, of the Central Government thereon together with an explanatory note on the Report.

[Placed in the Library. See No. LT—496/85]

**Report and Accounts (1983-84) of the Automobile Research Association of India, Pune, and related papers**

**SHRI ARIF MOHD. KHAN:** Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Fourteenth Annual Report and Accounts of the Automobile Research Association of India, Pune, for the year 1983-84, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the Report on the Accounts.

(iii) Statement by Government accepting the report.

[Placed in the Library. See No. LT—505/85 for (i) and (ii)].

**I. Hooghly Docking and Engineering Ltd., (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1985**

**II. Hooghly Docking and Engineering Company Ltd. (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, Lien or other Interest in any property) Rules, 1985**

**SHRI ARIF MOHD. KHAN:** Sir, I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Heavy Industry), under sub-section (3) of section 31 of the Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Act, 1984:

(i) S.O. No. 53(E), dated, the 28th January, 1985, publishing the Hooghly